

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Docket No.108/2013

Date:4.10.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for Installation of 400/220KV, 1\*315MVA Transformer at Mapusa (ICT-III) S/S along with 2 nos. 220 KV line bays under Augmentation of Transformer and Bays in WR.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 25.10.2013:-

1. Management certificate and revised tariff forms for Asset as per anticipated DOCO i.e. 1.12.2013 (Since DOCO considered in auditor certificate and tariff forms are different from DOCO claimed in petition);
2. In case of further revision in DOCO, revised DOCO and revised management certificate along with revised tariff forms on affidavit in accordance with the 2009 Tariff Regulations;
3. Repayment Schedule and Interest rate proof for Proposed Band 2013-14 (7.93%).

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)